

and tray cloth, napkins, rugs for horses, jhools for bullocks, flags and buntings, hospitals sheets and sheets for barracks they are being taken.

Shri Dhulekar : What is the value of the handloom cloth for the last items mentioned by the hon. Minister ?

Sardar Majithia : I am afraid I have not got the value or the break-up of the figures.

Shri Dabhi : May I know whether any khadi is being purchased, apart from the question of these uniforms ?

Sardar Majithia : I have just given the details of a number of things—there are about fifteen articles. If the hon. Member wants them repeated.....

Mr. Speaker : The point is whether they are made of khadi, hand-spun, not merely hand-woven.

Sardar Majithia : They are hand-looms, Sir. That is all I have got here.

Shri N. B. Choudhury : Out of the quantity of cloth purchased for the Defence personnel as mentioned in reply to part (a) of the question may I know how much is indigenous and how much is imported cloth ?

Sardar Majithia : Subject to correction, the entire lot is indigenous.

Naval Dockyard Bombay

*1518. **Shri Krishnacharya Joshi :** Will the Minister of Defence be pleased to state whether the work on the expansion of the Naval Dockyard at Bombay has started ?

The Deputy Minister of Defence Sardar Majithia : Yes.

Shri Krishnacharya Joshi : What is the estimated cost of this expansion ?

Sardar Majithia : The estimated cost of this expansion over a period of fifteen years is Rs. 24 crores.

International Students House, Delhi

*1519. **Shri Jhulan Sinha :** Will the Minister of Education be pleased to state :

(a) whether any portion of the amount budgeted during 1954-55 for the International Students' House at Delhi was utilized for the purpose ; and

(b) the manner in which the amount provided this year is proposed to be spent ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) Yes, Sir.

(b) The details are being worked out by the Delhi International Students' House Society.

Shri Jhulan Sinha : May I know the progress made in the construction of the Institute ?

Dr. M. M. Das : The Society was registered only in last March and they are now working out the details of the scheme.

Petroleum Concession Rules

*1520. **Shri Bishwa Nath Roy :** Will the Minister of Natural Resources and Scientific Research be pleased to state whether it is a fact that Government are considering the revision of the Concession Rules for Petroleum applicable to foreign concerns ?

The Deputy Minister of Education (Dr. K. L. Shrimall) : Yes, Sir. The revised Petroleum Concession Rules will be applicable to all concerns, foreign and Indians.

Shri Bishwa Nath Roy : May I know the important points of the revised rules ?

Dr. K. L. Shrimall : The whole Bill is being drafted, and at this stage when it is in the process of being drafted I may not be able to give the details.

Shri V. P. Nayar : May I know whether Government when considering the formulation of these new rules will also consider the profit aspect of the mining leases especially in view of the statement made by the late Shri Buragohain here that the Assam Oil Company making a profit of 300 per cent ? I am asking this because I find under the rules that only two rupees per acre for the first ten square miles is being charged and ten per cent over that. In view of the excessive profits made and the very low rate charged by Government may I know whether Government is considering this aspect also ?

Dr. K. L. Shrimall : I may assure the hon. Member that all the national interests will be taken into account in drafting the revised rules.

Some Hon. Members rise —

Mr. Speaker : We will go to the next question. The rules are not yet framed.

डावनी पुनसंगठन

*१५२१. श्री भक्त दर्शन : क्या रक्षा मंत्री ३१ मार्च, १९५५ को दिये गये तारोक्ति प्रदन संख्या १७२३ के उत्तर के सम्बन्ध में